

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3140  
ANSWERED ON:13.12.2011  
FUNDS UNDER CRF  
Meena Shri Raghuvir Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government proposes to transfer the surplus amount available in the Contingency Relief Fund (CRF) at the end of the financial year 2004- 05 to the States as per the recommendation of the 11th Finance Commission to meet any calamities;
- (b) if so, the details thereof; and
- (c) the time by which the orders in this regard are likely to be issued?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): Department of Expenditure, Ministry of Finance has informed that as per the Calamity Relief Fund (CRF) Scheme, based on the recommendations of the 11th Finance Commission (FC-XI) for award period 2001- 05, the unspent balance in the CRF as at the end of financial year 2004-05 would be available to State Government as a resource for the next plan (para 12). However, the CRF Scheme was continued in the award period of the Twelfth Finance Commission and it was categorically clarified in the scheme of CRF based on the recommendations of the 12th Finance Commission, which superseded the scheme framed as per recommendations of FC- XI, the unspent balance in the CRF as at the end of the financial year 2004-05 shall be the opening balance of CRF for 2005-06 (para 12).